

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.02.2025

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1084 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Lakhani Realty LLP Vs. Kailash T. Shah, RP of Jaatvedas Construction Co. Pvt. Ltd.	Dyuti Ghai
2.	I.A. No. 1085 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Aryavart Chemicals Pvt. Ltd. Vs. The Chief Executive Officer, MIDC, Mumbai & Ors.	Ajay Panicker
3.	I.A. No. 1086 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Anuj Gaur Vs. Rabindra Kumar Mintri, RP of SOM Resorts Pvt. Ltd. & Anr.	Piyush Gautam
4.	I.A. No. 1089 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Greater Noida Industrial Development Authority Through Its Manager (Institution) Vs. Pawan Kumar Goyal, RP for Swati Health and Education Services Pvt. Ltd. & Anr.	U.N. Singh
5.	I.A. No. 1090 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Greater Noida Industrial Development Authority Through Its Manager (Institution) Vs. Sandeep Gupta Shalini Gupta & Anoop Kumar Mittal & Anr.	U.N. Singh
6.	I.A. No. 1091 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Chandra Tahiliani Vs. Planet Builders and Developers & Anr.	Sonika Khandelwal
7.	I.A. No. 1092 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Dr. Anupam Jain Vs. CS Chhaya Gupta & Anr.	Raveena Paniker
8.	I.A. No. 1093 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Sarish Mittal Vs. Nipan Bansal, Through RP, of KSM Spinning Mills Ltd.	Rajat Bhardwaj

9.	I.A. No. 1126 of 2025 in Restoration Application No. ___ of 2025 in Comp. App. (AT) (Ins.) No. 463 of 2024	Axis Bank Ltd. Vs. Chintamani's Jewellery Arcade & Anr.	Rishika A Jain
10.	I.A. No. 1131 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Shubham Projects Pvt. Ltd. & Ors. Vs. Mahavir Hanuman Developers Pvt. Ltd. & Ors.	Vishal Ganda
11.	I.A. No. 1144 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Employees Provident Fund Organisation Vs. Dushant Dave	Gaurav Varma
12.	I.A. No. 1148 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) (Ins.) No. 1905 of 2024	Deep Industries Ltd. Vs. H. S. Mercantile Ltd.	Arjun M. Padhiyar
13.	I.A. No. 1149 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) (Ins.) No. 1910 of 2024	Deep Industries Ltd. Vs. H. S. Mercantile Ltd.	Arjun M. Padhiyar

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